



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME OF HIS EXCELLENCY'S VISIT TO KORAPUT AND CHATRAPUR IN NOVEMBER 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Thursday, 4th	8-30 A.M.	Arrive Salur.	
	9-15 A.M.	Detrain and leave for Koraput	By car.
	11-30 A.M.	Arrive Koraput.	
Friday, 5th	}	HALT.	
to			
Tuesday, 16th	...		

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937 —			
Wednesday, 17th ...	4.30 P.M.	Leave Koraput	... By car.
	6.45 P.M.	Arrive Salur.	
		ENTRAIN.	
Thursday, 18th ...	10.30 P.M.	Leave Salur.	... By special train.
	6.30 A.M.	Arrive Chatrapur.	
	7.30 A.M.	Detrain and drive to Collector's bungalow.	
Friday, 19th ...		HALT.	
Saturday, 20th ...	10.45 A.M.	Leave Chatrapur	... By special train.
	3.00 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

PROGRAMME OF THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Friday, 26th ...	8.20 A.M.	Leave Government House	By car.
	8.25 A.M.	Arrive Puri Station.	
		ENTRAIN.	
	8.30 A.M.	Leave Puri ...	... By special train.
	10.30 A.M.	Arrive Cuttack	
		DETRAIN and drive to Circuit House.	
Saturday, 27th to DECEMBER 1937—		HALT.	
Thursday, 9th ...			
Friday, 10th ...	8.15 A.M.	Leave Circuit House	... By car.
	8.25 A.M.	Arrive Cuttack Station.	
		ENTRAIN.	
	8.30 A.M.	Leave Cuttack ...	... By special train.
	10.30 A.M.	Arrive Puri	
		DETRAIN and drive to Government House.	

NOTE.—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

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Lt. Md. Raza Khan, Bahadur, Indian A.D.C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

HOME, REVENUE AND FINANCE
DEPARTMENTS.

NOTIFICATIONS.

The 2nd November 1937.

No. 12330-A.—Babu Purna Chandra Mahanti, Deputy Magistrate and Deputy Collector in charge of Sadr subdivision of the district of Balasore, is granted leave on average pay for twelve days under rules 288, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 15th November 1937 or any subsequent date on which he may avail himself of it.

The 1st/2nd November 1937.

No. 12333-A.—Babu Chintamani Acharyya, Deputy Magistrate and Deputy Collector in the district of Palasore, is appointed to hold charge of the Sadr subdivision of the district of Balasore during the absence, on leave, of Babu Purna Chandra Mahanti or until further orders.

The 3rd November 1937

No. 12356-A.—The Governor has been pleased to appoint the following gentlemen as Parliamentary Secretaries to work under the direction of the Honourable the Chief Minister :—

1. Babu Jagannath Misra, M.L.A.
2. Babu Raj Krishna Bose, M.L.A.
3. Babu Jadumani Mangaraj, M.L.A.
4. Babu Radhakrishna Biswasroy, M.L.A.

P. T. MANSFIELD,

*Chief Secretary to Government.**The 29th October 1937.*

No. 12194—P2C/9 of 37-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

(a) to confer upon Babu Bishnu Mohan Panigrahi who has been appointed to be President of the Panchayat of union no. VIII of Basudebpur police-station in the Bhadrak subdivision in the district of Balasore, in place of Babu Kangali Panda, the powers of a Magistrate under sections 64, 127 and 128 of the Criminal Procedure Code within the limits of the said union, and

(b) to declare that he may exercise the said powers during the unexpired portion of three years ending on the 6th July 1938 for which Babu Kangali Panda was empowered to hold the office of the President of the said Panchayat.

The 3rd November 1937.

No. 12348—P2C/10/37-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Babu Chintamani Patnaik, who has been appointed to be President of the Panchayat of Union no. I in police-station Tangi of the Khurda subdivision in the district of Puri in place of Babu Radhamohan Pani resigned (who was appointed for a period of three years under notification no. 2308-P.R., dated the 12th June 1935), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union, and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 28th April 1938 for which Babu Radhamohan Pani was empowered to hold the office of President of the said Panchayat under notification no. 2308-P.R., dated the 12th June 1935.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*LAW AND COMMERCE
DEPARTMENT.

(LEGISLATIVE ASSEMBLY.)

NOTIFICATION.

The 27th October 1937.

No. 5511-L.A.—It is hereby published for general information that a committee on Public Accounts has been constituted on the 22nd September 1937 under rule 118 of the Orissa Legislative Assembly Rules, 1937, consisting of the following members of the Orissa Legislative Assembly :—

1. The Hon'ble the Finance Minister (Ex-officio member).
2. Babu Godavaris Misra.
3. Babu Naba Krushna Choudhury.
4. Babu Jagabandhu Sinha.
5. Babu Jagannath Das.
6. Raja Krishna Chandra Mansingh Harichandan Mardaraj Bhramarbar Rai.

C. G. NAIR,

Secretary, Orissa Legislative Assembly.

**SUBORDINATE CIVIL SERVICE.
HOME, REVENUE AND FINANCE
DEPARTMENTS.**

NOTIFICATION.

The 29th October 1937.

No. 7126—IV-45 of 37-R.—Babu Radhamohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters of the district of Balasore, is granted leave on average pay on medical certificate for twenty-five days under rules 288, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 2nd September 1937.

J. R. DAIN,

Revenue Commissioner.

**OFFICE OF THE DIRECTOR OF PUBLIC
INSTRUCTION**

NOTIFICATION.

The 18th October 1937.

No. 6-A.—Mr. Sukanta Rao, Headmaster, Sambalpur Zila School, is allowed leave on average pay for twenty-three days under rules 289, 291 and 297 of the Bihar and Orissa Service Code, with effect from the 17th September 1937.

2. Babu Balabhadra Misra, Assistant Headmaster, Sambalpur Zila School and a member of the lower division of the Subordinate Educational Service, is appointed to act as Headmaster of the school, with effect from the 17th September 1937, vice Mr. Sukanta Rao, on leave.

H. DIPPIE,

Director of Public Instruction.

**ELECTION OF DISTRICT BOARD
MEMBERS.**

NOTIFICATION.

The 26th October 1937.

Under rules 10 and 34 of Part I of the rules for the conduct of elections of members of local boards M. R. Ry. K. Palakrishna Patro Garu has been declared elected as member, of the District Board, Ganjam, for circle no. XIV being unopposed.

J. MOHANTY,

*Tahsildar, Ghumsur, and Election Officer,
Ghumsur.*